

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 209**  
**(IB)-122/ND/2023**

**IN THE MATTER OF:**

**Union Bank of India**

... **Applicant/Petitioner**

**Versus**

**Ms. Iti Agarwal**

... **Respondent**

**Under Section: 95 of IBC,2016**

**Order delivered on 10.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the RP : Adv. Pratiksha Singh, Adv. Rajiv Malik**

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 22.04.2024.

**Sd/-**  
**(COURT FFICER)**